

Title : Reported attack on the offices of a T.V. channel by the workers of a political party in Mumbai and Pune, Maharashtra.

SHRI MANISH TEWARI (LUDHIANA): Mr. Chairman, Sir, on the 20<sup>th</sup> of November, 2009, activists owing allegiance to a political party attacked the offices of a national news channel in Mumbai and Pune. That the attack is reprehensible and it needs to be condemned by all sections of the House goes without saying. But however, the attack raises a larger question and the larger question is that while the law may deal with the miscreants who perpetrated the attack, what is the culpability of those political parties which conceive, conceptualize, orchestrate and then own up to such attacks? What is their culpability is the larger question which has been raised. My submission is that the time has come for the Government to consider that Section 29(a) of the Representation of People's Act which deals with the registration of political parties needs to be suitably amended, so that those political parties which subvertâ€¦...*(Interruptions)* आप पहले मेरी बात सुन लीजिए। ...*(व्यवधान)*

MR. CHAIRMAN : Please sit down. Nothing will go on record except the submission of Shri Manish Tewari.

SHRI MANISH TEWARI : My submission is that the time has come for the Government to seriously consider an amendment to Section 29(a) of the Representation of People's Act so that those political parties which violate the constitutional mandate of sub-section (4) whereby they take an oath of allegiance to the Constitution, suitable action should be taken against them.

Connected with this is another matter. It pertains to provision 16 (a) of the...*(Interruptions)*

MR. CHAIRMAN: Please sit down. It is not being recorded, Shri Chandrakant Khaire.

SHRI MANISH TEWARI : Today the Election Commission does not have the superintendence of police in a non-election season. Since political parties are not exercising restraint, they are subverting the constitutional mandate. There is a need for outside regulation. Therefore, my submission is that before the fort of democracy descends into anarchy, this House should take note of it and take suitable action.